

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
UNSTARRED QUESTION NO. 1554
TO BE ANSWERED ON 05th MARCH, 2018

EXPORTS FROM BIHAR

1554. SHRI RAJIV PRATAP RUDY:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether the Government has identified the products from Bihar which are having export potential;
- (b) if so, the details thereof;
- (c) the details of major products from Bihar that are being exported and the total earnings made as a result thereof during the last three years and the current year so far; and
- (d) the measures taken by the Government to boost the exports from Bihar in particular and India in general along with strengthening of the exports infrastructure in the State?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री सी. आर. चौधरी)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(SHRI C. R. CHAUDHARY)

(a) & (b): Madam. The State Government of Bihar has been urged to prepare an export strategy duly identifying the products/services having export potential from the State. The Department has sanctioned financial assistance to support the State Government in preparation of their export strategy.

(c) : The export of major commodities from Bihar during the last three years and current year (upto December 2017) as per Director General of Commercial Intelligence and Statistics (DGCIS) data is annexed.

(d) : The measures taken by the Government of India for boosting exports are under the framework of the Merchandise Exports from India Scheme (MEIS), which was introduced in the Foreign Trade Policy (FTP) 2015-20 on April 1, 2015 with the objective to offset infrastructural inefficiencies and associated costs involved in exporting goods/products which are produced/ manufactured in India and boost exports of such goods / products. The Scheme incentivizes exporters in terms of Duty Credit Scrips at the rate 2,

3, 4, 5 and 7% of Free on Board (FOB) value of exports realized. These scrips are transferable and can be used to pay certain Central Duties/taxes including customs duties. The Scheme covers exports under 7950 tariff lines at 8 digits level to all countries. The benefits under MEIS are granted based on HS Codes only (except a few items) and the process of grant of MEIS benefits has been simplified recently thereby reducing the transaction cost of the exporter community. At the midterm review of Foreign Trade Policy, the rates for MEIS were enhanced for key labour intensive sectors such as ready-made garments, made-ups, leather items, handloom and handicraft items, sports goods and Agricultural items, carpets etc.

Similarly, under Service Exports from India Scheme (SEIS) of the Foreign Trade Policy 2015-20, there are rewards on Net foreign exchange earnings, to service providers of notified services who are providing service from India to the rest of the World, in the form of Duty Credit scrips which are transferable and can be used to pay certain Central Duties/taxes including customs duties. In the Mid-term review of the FTP, the rates for all these services have been further increased by 2% with an additional annual incentive of approximately Rs 1,140 Cr.

Government has also launched a new scheme Trade Infrastructure for Export Scheme (TIES) w.e.f. F.Y. 2017-18 with the objective to provide financial assistance for creation of export infrastructure in the states.

In reply to part (c) of Lok Sabha Unstarred Question No. 1554 for 5.3.2018.

Export of major commodities from Bihar during last three years and current year (upto December 2017)

Major Commodity Group	Export Value (in USD)			
	2014-15	2015-16	2016-17	2017-18 (upto December 2017)
PETROLEUM PRODUCTS	743131433	335730717	552881830	601420624
RICE(OTHER THAN BASMATI)	80966205	48720259	55471638	39311894
DRUG FORMULATIONS, BIOLOGICALS	35033404	30380410	43700444	37991516
BUFFALO MEAT		26671679	42951618	63829673
OTHER CEREALS	68396352	35989167	42509388	54094675
WHEAT	11748947	12226917	14508421	15276231
FRESH VEGETABLES	19265569	7050267	8498142	4127135
Others	2493032	1018105	7510990	3381835
AGRO CHEMICALS	4879488	3301095	4919482	3676054
MICA	4835515	3997777	4374145	2025506
JUTE, RAW	7375931	6277114	4146797	3405889
COSMETICS AND TOILETRIES	1560860	1627537	3780690	2579261
PAPER, PAPER BOARD AND PRODUCT	1737784	1733286	3726492	2976579
PROCESSED FRUITS AND JUICES	4108900	2941246	3290073	3129319
OIL MEALS	2676542	454381	2628583	4392500
FRESH FRUITS	6072533	2658286	2458788	2241057
DAIRY PRODUCTS	7977516	827757	2071121	3042340
CMNT, CLINKR AND ASBSTOS CMNT	945794	173469	1706774	1052421
INDL. MACHNRY FOR DAIRY ETC	2014610	560882	1662819	2504229
OTHER CONSTRUCTION MACHINERY	1586482	1775859	1477850	1220117
COTTON FABRICS, MADEUPS ETC.	4568162	2006215	1328841	1277546

* Source Director General of Commercial Intelligence and Statistics(DGCIS)
